

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/_____/A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri K. Adani Loli,
Joint. Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, ^{1st August} July, 2019.

Sub:- Casual Leave.

Ref:- Your note dated 29.07.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti. Y. Longkumer, Principal District & Sessions Judge, Dimapur, Nagaland, for 3(three) days w.e.f. 30.07.2019 to 01.08.2019, has been granted/rejected.

Smti. Longkumer may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 4113 /A. dtd. ---

Copy to:

1. The Systems Analyst , Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rolan